- (i) Returns are collected from establishments wherein contributions are received so as to update members' accounts to make them operative.
- (ii) Publicity through print media and electronic media is made to educate the members to file their claims for settlement or transfer their old PF accounts to their operative accounts.
- (iii) The employers and employees unions have also been requested to advise the members to file their claims for settlement.

Migrant workers working in States

- 403. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether Central Government has any statistics of migrant workers working in different States especially in Gujarat and Delhi;
 - (b) if so, the details thereof;
- (c) whether it is a fact that around 12 lakhs migrant workers from Odisha, Maharashtra, Bihar, Uttar Pradesh and Rajasthan are working in Surat Textile mills and they are not getting the minimum wages, weekly holidays and social security funds like Employees State Insurance, provident fund, bonus; and
 - (d) whether they are working more than 14 hours in a day?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) The details are given in Statement (See below).

- (c) Migrant workers from Odisha, Maharashtra, Bihar, Uttar Pradesh and Rajasthan are working in Surat Textiles Mills but no specific data is available about the magnitude of such migrant workers. The state Government has received no specific complaint from these workers for non-receipt of minimum wages. The complaints of non-payment of bonus etc. are disposed off in accordance with the law. The weekly off is given to the workers in registered factories under the provision of Factories Act, 1948.
 - (d) No, Sir.

Statement

The number of migrant workers by place of last residence from the States in

India beyond the State of enumeration as per Census 2001

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States/UTs	Total	Males	Females
1	2	3	4
Jammu and Kashmir	69,624	57,696	11,928
Himachal Pradesh	1,89,896	1,20,097	69,799
Punjab	8,43,842	6,23,412	2,20,430
Chandigarh	2,68,501	2,23,550	44,951
Uttarakhand	3,48,109	2,71,206	76,903
Haryana	12,75,932	7,48,515	5,27,417
N.C.T. of Delhi	25,76,859	22,72,415	3,04,444
Rajasthan	8,81,803	3,80,141	5,01,662
Uttar Pradesh	10,32,931	5,31,234	5,01,697
Bihar	5,93,517	1,44,107	4,49,410
Sikkim	28,673	20,813	7,860
Arunachal Pradesh	83,046	64,078	18,968
Nagaland	48,279	41,095	7,184
Manipur	8,098	6,065	2,033
Mizoram	25,125	18,892	6,233
Tripura	16,537	12,689	3,848
Meghalaya	41,633	35,186	6,447
Assam	2,04,561	1,74,589	29,972
West Bengal	12,52,782	10,18,805	2,33,977

222 Written Answers to	[RAJYA SABHA]		Unstarred Questions	
1	2	3	4	
Jharkhand	6,87,531	4,73,352	2,14,179	
Odisha	3,30,882	2,03,869	1,27,013	
Chhattisgarh	4,46,292	2,92,037	1,54,255	
Madhya Pradesh	9,82,180	4,83,197	4,98,983	
Gujarat	11,15,039	9,65,614	1,49,425	
Daman and Diu	39,808	35,906	3,902	
Dadra and Nagar Haveli	42,729	34,340	8,389	
Maharashtra	37,48,224	31,07,653	6,40,571	
Andhra Pradesh	5,39,509	2,86,437	2,53,072	
Karnataka	10,44,406	6,59,798	3,84,608	
Goa	1,13,788	88,407	25,381	
Lakshadweep	3,419	3,228	191	
Kerala	2,36,846	1,70,699	66,147	
Tamil Nadu	2,92,004	2,04,476	87,528	
Pondicherry	1,01,944	70,587	31,357	
Andaman and Nicobar Islands	45,794	39,571	6,223	
Total	1,95,60,143	1,38,83,756	56,76,387	

Number of unemployed men and women

 \dagger 404. SHRI OM PRAKASH MATHUR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the registered number of unemployed men and women throughout the country;
- (b) the number of men and women who were provided employment through these Employment Exchanges during last two years; and

[†]Original notice of the question was received in Hindi.